

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.302

IA-86/2022 CA-585/2021

In

CP-176/ND/2021

IN THE MATTER OF:

M/s Gaurang Mehendru

Vs.

M/s Lalit Airways Pvt Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 241-242

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Sahil Khurana, Advocate

For the Respondent

: Mr. Ankur Singhal Advocate for the Respondent No. 2 & 3

ORDER

Let this matter be listed before the Regular Bench on **18.01.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)